

Seventeenth Loksabha

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Title: Introduction of the Criminal Law (Amendment) Bill, 2019  
(Amendment of section 228A, etc.)

**SHRIMATI KANIMOZHI (THOOTHUKKUDI):** Sir, I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860 and the Code of Criminal Procedure, 1973.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860 and the Code of Criminal Procedure, 1973.”

*The motion was adopted.*

**SHRIMATI KANIMOZHI :** Sir, I introduce the Bill.